

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2110

TO BE ANSWERED ON THURSDAY, 10th MARCH, 2016

Budgetary Allocation

†2110. SHRI PASHUPATI NATH SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the annual budgetary allocation of Ministry of Law and Justice during each of the last three years and the current year;
- (b) the ratio/percentage of funds out of that allocation spent on administration of judicial services in the country during the said period, year and State/UT-wise;
- (c) the ratio/percentage of funds expected to be contributed by respective State Governments for the purpose;
- (d) whether the Government has issued guidelines to the State Governments for better functioning of judicial services in their respective States including Jharkhand; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)**

(a):- The annual budget allocation of the Ministry of Law and Justice during the last three years and the current year is as follows:-

(Rs. in crore)

YEAR	BUDGET ALLOCATION		TOTAL
	PLAN	NON-PLAN	
2012-13	1050.00	485.62	1535.62
2013-14	1103.00	712.47	1815.47
2014-15	1103.00	944.25	2047.25
2015-16	806.65	2717.00	3523.65

(b) to (e):- The information is being collected and will be laid on the Table of the House.